## CENTRAL ADMINISTRATIVE TRIBUNAL

## **JAIPUR BENCH, JAIPUR**

## **ORDER SHEET**

## ORDERS OF THE TRIBUNAL

Date: 06.10.2016

CP No. 291/00019/2016 (OA No.870/2012)

Mr. P.N.Jatti, Counsel for the petitioner.

Learned counsel for the petitioner is satisfied that the compliance of the directions of this Tribunal as contained in the relevant order has been made and as such C.P. may be dismissed.

In view of the above, this C.P. is dismissed.

Notices issued to the respondents are discharged.

(Meenakshi Hooja) Member (A) (S.K. Kaushik) Member (J)

Adm/